

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 14th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 129 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S Vallinayagam for R-7
Mr. Manu Seshadri for R.1

Appeal No.150 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2

Appeal No. 167 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2

Mr. Manu Seshadri for R.1
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL

Appeal No. 184 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2
Mr. Manu Seshadri for R.1
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL

Appeal No. 212 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2
Mr. Manu Seshadri for R.1
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL

Appeal No. 224 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri for R.1

Appeal No. 232 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL
Mr. Manu Seshadri for R.1
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL

Appeal No. 247 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S Vallinayagam for R-7
Mr. Manu Seshadri for R.1

Appeal No. 252 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri for R.1

Appeal No. 253 of 2012

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Ms. Shikha Ohri for R-2
Mr. Manu Seshadri for R.1

Appeal No. 53 of 2013

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani for R.2
Mr. Manu Seshadri for R.1
Mr. Aashish Gupta &
Ms. Tarunima Vijra for BYPL

ORDER

Post the matter for the reply submissions of Mr. Pradeep Misra, the learned counsel appearing for UPPCL on **13.09.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs